NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO. 106/Chd/CHD/2017 a/w CA Nos.37 and 38 fo 2017

Aman Grover and Anr.		Petitioners
Vs.		
M/s City Enter	prises Private Limited and Ors.	Respondents.
Present:	None	
	The Hon'ble Member (Judicial)	is on official tour, hence the
matter is adjoເ	urned to 14.03.2018.	
		Sd/- Court Officer
February 20,	2018	

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